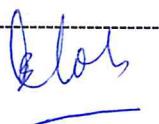
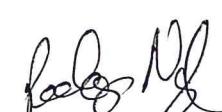


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

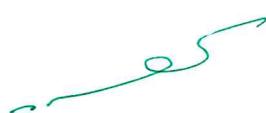
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

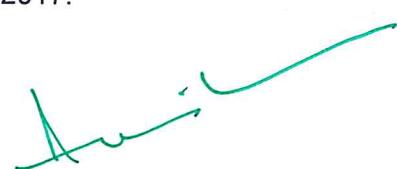
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP9/11	TP 27/16	For Hearing	397 / 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	BRAVYA MURTHY i/b ALB & Partners 080 - 42400500	PETITIONER	
2.	Pradeep Nayak	Rep. 1	
3.	S.R. TEJAS	Rep. 2-3,5-8	

Counsel for petitioner is present. Counsel for respondent is present. Connected matter is listed on 16.11.2017.

Hence, this matter is also ordered to be listed on 16.11.2017.


MEMBER (J)


MEMBER (T)